15

NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/691/ (IB)/CB/2017 NAME OF THE PETITIONER(S) : KAMAL CHAND NAME OF THE RESPONDENT(S) : AVADH RAIL INFRA LIMITED **UNDER SECTION** : 9 RULE 6 S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM Aashish Jain Dunia Commel for Petitione For Surana & Surana d. S. sivalinga Kesavan Sor prakash hoklareng. Coursel soo Respondent Byrum.

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time for filing counter. Time is enlarged at request. Put up on 04.01.2018.

K Anantha Padmanabha Swamy Member (Judicial)